

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 14 of 2012

Dated : 3rd April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

North Delhi Power Ltd. Appellant (s)

Versus

Delhi Electricity Regulatory Commission

...Respondent (s)

Counsel for the Appellant(s):

Mr. S Ganeshan, Sr. Advocate
Mr. Sakya Singha Chaudhuri
Mr. Anand K. Shrivastava
Mr. Parinay Deep Shah

Counsel for Respondent (s):

Mr. Pradeep Misra, Advocate
Mr. Daleep Kr. Dhyani (for R-1)
Mr. Manoj Kr. Sharma

ORDER

Post the matter for further hearing on **11.04.2013 at 12.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Pg/sm